



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार / Government of India



File No. G-4/1/2(1)/2025-GA

Dated: July 08, 2026

COMPETENT AUTHORITY APPROVAL

Approval of the Competent Authority is hereby accorded for the **debarment of M/s Shiv Sutra Enterprises, located at House No. B-2, Yadav Niwas, Street No. 2, Kartar Nagar, North East Delhi, Delhi - 110053**, for a period of **two (2) years** with immediate effect.

The debarment is imposed due to the firm's failure to supply the approved contracted brand(s) of **A-4 size photocopy paper** within the stipulated period under **GeM Contract No. GEMC 511687755697904 dated 20.05.2026**.

This is issued with the approval of the **Secretary, TRAI**.


(Yatinder Agrohri)
Advisor (Admin.)

Telecom Regulatory Authority of India
New Delhi - 110029